

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

04/04/2019

O.A./260/57/2016

V K PANDA

M.A./260/660/2017

-V/S-

## FOR RECALL

ITEM NO:57

FOR RESPONDENTS(S) Adv. : Mr. S. Bohra

Notes of The Registry	Order of The Tribunal
	None appears for the applicant.
	On previous date i.e. on 05.04.2018, no one was present on behalf of the applicant. Mr. S. Behera, Ld. Counsel for the respondents is present and heard.
	Ld. Counsel for the respondents submitted that MA has been filed by the applicant for recalling the order by which the interim order was vacated because no one was present on behalf of the applicant on that date.
	In view of above submission, both the OA and MA are dismissed in default for non-prosecution on the part of the applicant.
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
pms	

